

GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION No. 2053
TO BE ANSWERED ON 10.12.2015

Financial Performance of CIL

**2053. SHRI GAJANAN KIRTIKAR:
KUNWAR HARIBANSH SINGH:
SHRI NARANBHAI KACHHADIYA:
SHRI SUDHEER GUPTA:
DR. SUNIL BALIRAM GAIKWAD:**

Will the Minister of COAL be pleased to state:

- (a) whether the Government has reviewed the performance of Coal India Limited (CIL) and its subsidiary companies;
- (b) if so, the details thereof along with the financial performance of CIL and its subsidiary companies during each of the last three years and the current year, company-wise;
- (c) the steps taken to augment the capacity along with the details of on-going/new projects being implemented at present, State-wise; and
- (d) the steps being taken by the Government to fulfil the corporate social responsibility of these companies?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER AND NEW AND RENEWABLE ENERGY

(SHRI PIYUSH GOYAL)

(a)&(b): Performance of Coal India Ltd. (CIL) is periodically reviewed in the Ministry. Particularly, projects having more than 3 MTY capacity and with capital expenditure of more than Rs. 500 crores are reviewed by Secretary (Coal) on quarterly basis. Major infrastructure projects are reviewed regularly.

Financial performance of CIL and its subsidiary companies, in terms of profit before tax (PBT), as per audited accounts of the last three years and the current year (Half year ending as on 30.09.2015 are as follows:

(Rs.in Crore)

Subsidiary	2012-13	2013-14	2014-15	2015-16 (as on 30.09.2015)
ECL	1897.18	1299.28	1782.41	218.83
BCCL	1709.06	2089.01	1154.22	349.66
CCL	2683.56	2525.87	2740.34	1553.32
NCL	4420.58	3355.71	3713.47	1773.10
WCL	428.87	325.86	544.79	(-)49.40
SECL	6290.37	7202.40	5659.46	2578.67
MCL	6202.48	5429.08	5314.24	3147.65
CMPDIL	29.77	34.60	39.33	16.89
CIL standalone (net of dividend received and adjustment)	1317.17	617.73	635.66	95.07
Total CIL (Consolidated)	24979.04	22879.54	21583.92	9683.79

(c): The focus of the Government is on increasing coal production to the extent possible by facilitating Environment & Forest clearances expeditiously, pursuing with State Government for assistance in land acquisition and coordinated efforts with Railways for movement of coal. Steps have also been taken by CIL and its subsidiaries to augment coal production which includes capacity addition from new projects and use of mass production technologies. The details of ongoing projects, state-wise, costing Rs 20 Cr and above and presently under various stages of implementation are as follows:

Sl. No.	State	No of Ongoing Projects
1	Assam	04
2	Chhattisgarh	29
3	Jharkhand	26
4	Madhya Pradesh	11
5	Maharashtra	22
6	Odisha	20
7	Uttar Pradesh	01
8	West Bengal	14
		127

(d): So far as corporate social responsibility is concerned, CIL and its subsidiaries follow the Department of Public Enterprises (DPE) guidelines on the subject effective from 1.4.2014. These guidelines are based on Section 135(I) of Companies Act, 2013 which stipulates that at least 2% of the average net profit of the company for the three immediate preceding financial years should be spent on CSR activities. Accordingly, CIL has formulated its policy. Subsidiary companies of CIL undertake various projects for community welfare under CSR in and around the mines.
